

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
SOUTHERN ZONE AT CHENNAI**
Application No. 179 of 2020 (SZ)

P.Gengaiyan (72 Years)
Son of Perumal Naidu,
No.43, Magaral Village,
Kooduvalli P.O.
Thiruvallur Taluk & District.

...Applicant

Versus

1. The District Collector,
Thiruvallur.
2. The Assistant Director of Mines and Minerals,
O/o The District Collector, Thiruvallur.
3. The Superintending Engineer, Public
Works Department, Thiruvallur-01.
4. The Secretary,
State Level Environmental Impact Assessment Authority,
Panagal Buildings, Chennai 600 015.
5. The Revenue Divisional Officer,
Thiruvallur.
6. The Tahsildar,
Thiruvallur.

.... Respondents

INTERIM REPORT FILED ON BEHALF OF THE 3rd RESPONDENT

I, C.Podupanithilagam, son of Chinnathambi aged about 47 years, residing at No.47/6, Breeze Apartment, TNHB, Near Velammal Main School, Mogappair East, Chennai-37 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the Executive Engineer, Public Works Department / Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur file the interim report on behalf of the 3rd respondent herein and I am well acquainted with the facts of the case from records.


Executive Engineer P.W.D.,
Kosasthalaiyar Basin Division W.R.,
Thiruvallur

3. It is submitted that, the Hon'ble National Green Tribunal in its order dated 22.09.2020 directed that

"9. In order to ascertain the genuineness of the allegations made in the application and also the real state of affairs that transpires in that area, we feel it appropriate to appoint a Joint Committee comprising of 1) the District Collector, Thiruvallur District or a Senior Officer not below the rank of Assistant Collector/Sub Divisional Magistrate duly deputed by him, 2) a Senior Officer deputed by the Director of Mines and Minerals, 3) the Superintending Engineer, Public Works Department, Thiruvallur and 4) a Senior Officer from State Environmental Impact Assessment Authority (SEIAA), Tamil Nadu to inspect the area in question and submit a factual as well as action taken report, if there is any violation found."

4. It is submitted that the Committee constituted by the Hon'ble National Green Tribunal has inspected the subject area on 20.01.2021. The draft inspection report is yet to receive from the committee members. In the meantime, the case is listed for hearing tomorrow (ie, 22nd February 2021). Hence, I request you to kindly seek one month of time by considering the existing situation and get time to file the report before Hon'ble Court.

It is for kind information submitted before the Hon'ble National Green Tribunal (South).

Dated at Chennai on this the 22nd day of FEBRUARY, 2021.

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Executive Engineer P.W.D.,
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P.gengaiyan Applicant

VERSUS

The District collector,
Thiruvallur & others.

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RESPONDENT**

GOVERNMENT PLEADER